CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH CP(C) 181/00085/2019

in

Original Application No. 180/00480/2019

Tuesday, this the 25th day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member Hon'ble Mr. K.V. Eapen, Administrative Member

Yousuf Pali

Aged 63 years

S/o.A.C.Abdul Kadher

Education Officer, Department of Education, Kavaratti

Pali House, Amini Island

U.T of Lakshadweep

..... Petitioner

(By Advocate: Mr.Mohammed Salih P.M)

Versus

Shri.Dineshwar Sharma IPS

The Administrator of Lakshadweep

Kavaratti Island

Union Territory of Lakshadweep – 682 555 ... Respondent

(By Advocate : Mr.S.Manu)

This application having been heard on 25.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

ORDER (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member -

When the matter came up for consideration today, learned counsel for the petitioner submits that the matter has become infructuous. Hence **CP(C)** is **closed**. Notice, if any, stands discharged.

(K.V. EAPEN) ADMINISTRATIVE MEMBER (P. MADHAVAN) JUDICIAL MEMBER

SV

List of Annexures

Annexure P1 - A true copy of the order dated 08.07.2019 in O.A No.181/000480 of 2019

Annexure P2 - A true copy of the covering letter dated 08.08.2019 to respondent

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